

Declaration of Assets and Liabilities

Year. 2024-25

50 (Est.)

13.2.25

I, RUPAM KUMARI, son/daughter/wife of RAVIKANT KUMAR
aged 32 years, belonging to BIHAR LEGISLATIVE ASSEMBLY
service and presently working as LIBRARY ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	4,210/-	RAVIKANT KUMAR 40,730/-	SURVANSI NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	BANK 1,99,975/- PPF 8,48,881/- MAHILA SAMMAN SAVING 1,03,681/-	BANK 611/- PPF 8,33,265/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	MUTUAL FUND 1,35,883/-	SHARE 95,118/- MUTUAL FUND 3,84,871/-	NIL	NIL	NIL
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	NIL	LIC 2,623/-	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	PULSAR BIKE & ACTIVA SCOOTY	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD-268gm SILVER 620g	GOLD-80g	GOLD-25g SILVER-90g	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rupam Kumari

13/2/25

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18

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Rupam Kumari

13/2/25

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX - NIL A.Y - 2024-25 PAN-DMFPK0772R	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

110195365643

Gender :-

F (M/F)

Date of Birth :-

07/10/1992 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

BIHAR LEGISLATIVE ASSEMBLY

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature... Rupam Kumari.....

Name of Employee: RUPAM KUMARI

Designation: LIBRARY ATTENDANT

Department: LIBRARY

Place: PATNA

Date: 13/2/25

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Rupam Kumari
13/2/25